**GENERAL MANAGER**
**INVESTMENT MANAGEMENT DEPARTMENT**

SEBI/IMD/CIR No.10/16521/04
July 28, 2004

**All Mutual Funds registered with SEBI**
**Association of Mutual Funds in India (AMFI)**

Dear Sirs,

**Sub : Key Information Memorandum**

As you are aware, SEBI vide circular no. IIMARP/MF/CIR/06/793/98 dated March 31, 1998 had stipulated the details of the contents of Key Information Memorandum (KIM).

Considering the developments in the securities market in India and abroad and also keeping in view the interests of investors, SEBI had desired to revisit the KIM. Accordingly, SEBI had initiated a dialogue with the industry including AMFI for a standardised format of KIM. Taking into account the inputs received, a standardised format of KIM is being issued.

The Mutual Funds shall start using this standardised format as soon as possible but not later than September 30, 2004. This shall be updated at least once a year by 30th April of each financial year.

This is being issued in accordance with Regulation 77 of the SEBI (Mutual Funds) Regulations, 1996.

Yours faithfully,

**Suresh Gupta**

| Name of AMC & MF |
|---|

**(Type of scheme)**

**KEY INFORMATION MEMORANDUM**

**--------- Scheme**

**( _______________________ )**

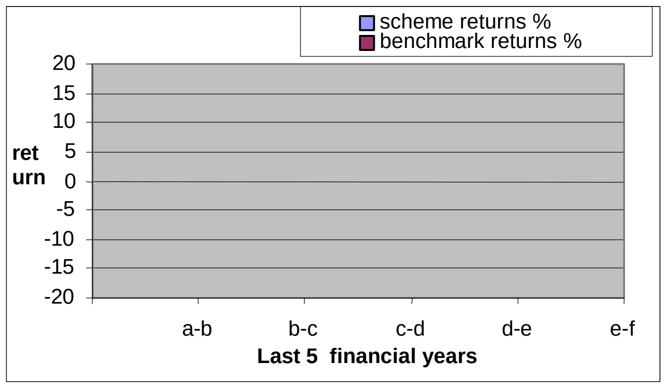
**Offer for Units of Rs. 10 Per Unit for cash during the Initial Offer Period and at NAV based prices upon re-opening**

| **Initial Offer Opens on:**<br>**Initial Offer Closes on:**<br>**Scheme Re-opens for continuous sale and repurchase on:** |
|---|

This Key Information Memorandum (KIM) sets forth the information, which a prospective investor ought to know before investing. **For further details of the scheme/Mutual Fund, due diligence certificate by the AMC, Key Personnel, investors' rights & services, risk factors, penalties & pending litigations, associate transactions etc. investors should, before investment, refer to the Offer Document available free of cost at any of the Investor Service Centres or distributors or from the website www. -----.**

**The Scheme particulars have been prepared in accordance with Securities and Exchange Board of India (Mutual Funds) Regulations 1996, as amended till date, and filed with Securities and Exchange Board of India (SEBI). The units being offered for public subscription have not been approved or disapproved by SEBI, nor has SEBI certified the accuracy or adequacy of this KIM**.

| | | | |
|---|---|---|---|
| **Investment Objective** | | | |
| **Asset Allocation Pattern of the scheme** | Types of Instruments | Normal Allocation (% of Net Assets) | |
| | Equity and Equity Linked Instruments | | |
| | Debt securities | | |
| | Money market instruments | | |
| **Risk Profile of the Scheme** | Mutual Fund investments are subject to market risks. Please read the offer document carefully for details on risk factors before investment. | | |
| **Plans and Options** | | | |
| **Applicable NAV (after the scheme opens for repurchase and sale)** | | | |
| **Minimum Application Amount/ Number of Units** | **Purchase** | **Additional Purchase** | **Repurchase** |
| **Despatch of Repurchase (Redemption) Request** | Within 10 working days of the receipt of the redemption request at the authorised centre of the **-------** Fund. | | |
| **Benchmark Index** | | | |
| **Dividend Policy** | | | |
| **Name of the Fund Manager** | | | |
| **Name of the Trustee Company** | | | |

| | | | |
|---|---|---|---|
| **Performance of the scheme** :<br>[N.B. For a new scheme and a scheme which is in existence for less than 1 year, the compounded annualised returns of similar schemes launched by the MF in the past shall be given as per the table.]<br>Or<br>[In case of a scheme in existence for 1 year and above, the return figures shall be given for that scheme only, as per the table and also by means of a bar diagram.] | Compounded Annualised Returns | Scheme Returns % | Benchmark Returns % |
| | Returns for the last 1 year | | |
| | Returns for the last 3 years | | |
| | Returns for the last 5 years | | |
| | Returns since inception | | |
| | Year-wise returns for the last 5 financial years<br> | | |
| **Expenses of the Scheme** | **Initial Offer Period** | **Continuous Offer** | |
| **(i) Load Structure** | The initial issue expenses shall be-----. | Entry load : ----<br>Exit load : ---- | |
| **(ii) Recurring expenses** | First Rs. 100 crores :<br>Next Rs. 300 crores :<br>Next Rs. 300 crores :<br>Balance : | Actual expenses for the previous financial year: ----<br>(Not Applicable in case of a new scheme) | |
| **Tax treatment for the Investors(Unitholders)** | | | |
| **Daily Net Asset Value (NAV) Publication** | The NAV will be declared on all ------- days and will be published in 2 newspapers. NAV can also be viewed on www.___ and www.amfiindia.com [ You can also telephone us at ------ (optional) ]. | | |
| **For Investor Grievances please contact** | Name and Address of Registrar | Name, address, telephone number, fax number, e-mail i.d of ------ Mutual Fund | |
| **Unitholders' Information** | Accounts statement (on each transaction), Annual financial results and Half yearly portfolio disclosure shall be provided to investors by post. | | |

**Date** :

**N.B. Data and information shall be up-to-date but in no case older than 30 days from the date of KIM**